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Title : Passing of the Supreme Court (Number of Judges) Amendment Bill, 2008.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move:

"That the Bill further to amend the Supreme Court (Number of Judges) Act, 1956 be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill further to amend the Supreme Court (Number of Judges) Act, 1956, be taken into consideration."

The motion was adopted.[\[p11\]](#)

MR. DEPUTY-SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula, and the Long Title were added to the Bill.

...(Interruptions)

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be passed.

SHRI H.R. BHARDWAJ: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow at 1100 A.M.

15.26 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on[\[r12\]](#) *Tuesday, December 23, 2008/Pausa 2, 1930 (Saka).*

Quroum Bell [\[SS1\]](#)

fids by B [\[R2\]](#)

[\[a3\]](#)cd. by p1

[\[R4\]](#)(Fd. by q1)

[\[k5\]](#)fd by w1

FId by X [\[SS6\]](#)

[\[r7\]](#)FId.. by y1

Cd by z1 [\[r8\]](#)

[\[r9\]](#)Cd by a2

[\[r10\]](#)Fd by a2

[\[p11\]](#)FId B2

[\[r12\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).